

(3)

Notes of the
RegistryOrder of the
Tribunal

O.A No.899/05

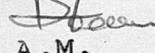
22.09.2005

Hon'ble Mr. A.K. Bhatnagar, J.M

Hon'ble Mr. D.R. Tiwari, A.M

Sri B.L. Kulendra counsel for the applicant
prays for withdrawing this application. ~~He~~ is
permitted to withdraw the same. Accordingly,
the O.A. is dismissed as withdrawn.

Sri A.N. Ambasta holding brief of Sri
S.S. Agnihotri counsel for the respondents is
~~present~~.
present.



A.M.



J.M.

Manish/-